

DIVISION BENCH

ITEM NO. 9

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA NO.29/2022 IN CP No.68/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September,
2022, 2:30 pm**

NAME OF THE COMPANY	BHANVI KUMARI SINGH V/S SHREE DA PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	241/ 242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Virender Ganda, Sr. Adv. assisted by Sh. Vipul Ganda & Ms. Guresha Bhamra, Advs.
: *For the applicant*
Sh. Kartikeya Saran, Adv. : *For Res. Nos.1 to 9*

ORDER

CA NO.29/2022

The present application has been filed U/s 242 of Companies Act, 2013 read with rule 11 of NCLT Rules, 2016 seeking directions *interalia* from this Bench for staying the Board meeting which has been scheduled for today by notice dated 20.09.2022 and further to restrain the respondent nos.2 to 8 from giving effect to any of the agendas mentioned in the notice dated 20.09.2022 or resolution which may be passed by them in the Board meeting. It is contended by the Ld. Sr. Counsel for the applicant that physically no meeting has taken place today.

After hearing ld. Counsel for the applicant and allegations raised, be that as it may, if the Board meeting is conducted and the agenda items are passed, then the same be not be acted upon till the next date of hearing.

A date is requested by Ld. Counsel for respondent no.1 to 9 for filing reply and vakalatnama. The same be filed within two weeks by serving an advance copy to the other side.

In the meantime, notice of this application be given to respondent nos.10 to 12 within two weeks and reply to the same be filed within next two weeks after service. Rejoinder thereto, if any, be filed within next one week.

Let the matter be listed on 14th November, 2022, when the main petition (CP No.68/ALD/2021) is stated to be listed.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

28th September, 2022

*Kavya Prakash Srivastava
(Stenographer)*

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**